

**Title: Introduction of the Supreme Court of India (establishment of a permanent bench at Nagpur) Bill, 2000.**

**SHRI VILAS MUTTEMWAR (NAGPUR):** Sir, I beg to move for leave to introduce a Bill to provide for the establishment of a permanent Bench of Supreme Court at Nagpur.

**MR. CHAIRMAN:** The question is:

"That leave be granted to introduce a Bill to provide for the establishment of a permanent Bench of Supreme Court at Nagpur. "

*The motion was adopted.*

**SHRI VILAS MUTTEMWAR :** I introduce\*\* the Bill.

15.36 hrs.